

Nomination of cases by Hon'ble The Chief Justice on 23/05/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Writ C – 10157/2015	Hon. Krishna Murari, J.	Writ C-II Section on 25/05/2015
2	W. P. - 29502/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 23/05/2015
3	Spl. A. - 347/2015	Hon. V. K. Shukla, J.	Computer Fresh Section on 23/05/2015
Hon....., J.			
4	Civil Revision – 332/2005	Hon. Pankaj Mithal, J.	Spl. A. Section on 25/05/2015
5	Crl. M. A. - 49136/2014	Hon. N. A. Moonis, J.	U/S 482 Section on 25/05/2015
6	Bail – 16428/2015 with Bail – 3698/2013	Hon. B. K. Narayana, J.	Bail Section on 25/05/2015
7	Bail – 17221/2015	Hon. Ramesh Sinha, J.	Computer Fresh Section on 23/05/2015
8	Crl. Revision – 1800/2015	Hon. Bachchoo Lal, J.	Listing Section on 23/05/2015
Appropriate Court dealing with such matters			
9	Crl. M. A. - 13963/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 23/05/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
25/05/2015